

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 02nd February, 2023.

No. LJ (B) 118/93/475—In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrates within West Khasi Hills District –

1. Shri. Kerwood Thabah, MCS, Additional Deputy Commissioner.
2. Shri. Valentineson Swer, MCS, Additional Deputy Commissioner

No. LJ (B) 118/93/475 - A-, In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. G.H.Pasah, Assistant Commissioner as Executive Magistrate within West Khasi Hills District.

This notification shall come into immediate effect until further orders.

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(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 118/93/475 - B

Dated Shillong, the 02nd February, 2023.

Copy forwarded to:-

1. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to your letter No. NDEMC.7/2015/513, dated 25.01.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.

3. Personnel & A.R. (A) Department for information.

4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department